Written Answers to		[21 FEB., 2014]	Unstarred Questions 149
1	2	3	4
10.	30.12.1986	Veer Surendra Sai	50 p
11.	02.01.1989	Hare Krushna Mahtab	60 p
12.	29.03.1989	Shaheed Laxman Nayak	60 p
13.	03.11.1989	Odisha Police Pigeon Post	100 p
14.	24.12.1990	Cuttack	650 p
15.	25.04.1992	Krushna Chandra Gajapathi	100 p
16.	14.01.1993	Fakirmohan Senapati	100 p
17.	25.05.1996	S.K.C.G. College, Parlakhemundi	100 p
18.	11.08.1997	Gopalpur on Sea – Odisha	200 p
19.	05.03.1999	Biju Patnaik	300 p
20.	09.10.1999	Chhau Mask	300 p
21.	29.01.2000	Olive Ridley	300 p
22.	17.02.2000	Dr. Harekrushna Mahtab	300 p
23.	11.06.2001	Samanta Chandra Sekhar	300 p
24.	01.12.2001	Sun Temple, Konark (Se-tenant)	400 p, 1500 p
25.	15.09.2003	Jagannath Temple, Puri	500 p
26.	27.07.2009	Jayadeva and Geetagovinda (Set 11 Stamps)	of 500 p (each)
27.	12.07.2010	Rath Yatra, Puri	500 p
28.	06.10.2010	Princely State Bamra	500 p

Starting Location Based Services for helping women in distress

 $3010.\ SHRI$ BAISHNAB PARIDA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Ministry of Women and Child Development has made a demand that mobile operators should immediately be asked to set up Location Based Services (LBS) to track women in distress, if so, the details thereof; and

(b) the status of providing the above facility *inter-alia* indicating the time-frame within which it would be set up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) A reference was made in May, 2013 by Ministry of Women and Child Development about use of Location Based Services (LBS) to track women in distress. All telecom service providers were mandated *vide* amendment dated 31.05.2011 to their license agreement to provide Location Based Services (LBS) for Law Enforcement Agencies which *inter-alia* provides that within a period of 3 years location details shall be part of Call Data Records (CDR) for all mobile calls.

Broadband connectivity of PRIs

3011. SHRI MANI SHANKAR AIYAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has any schemes or programmes of their own, or in association with other Ministries to provide broadband internet connectivity to Panchayati Raj Institutions (PRIs) at all three levels, if so, the progress made thereon thus far; and
- (b) the target date for completion of such connectivity to PRIs throughout rural India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) National Optical Fibre Network (NOFN) plans to connect all Gram Panchayats of the country through Optical Fibre Cable (OFC). However connectivity to individual institutions will be the responsibility of concerned user agency/State Government.

A Special Purpose Vehicle (SPV) viz. Bharat Broadband Network Limited (BBNL) has been incorporated on 25.02.2012 for execution of the project. BBNL is getting the project executed through 3 Central Public Sector Undertaking (CPSUs), viz. Bharat Sanchar Nigam Limited (BSNL), Railtel and Power Grid Corporation of India Limited (PGCIL).

Three Pilot Projects have been completed to cover all Gram Panchayats of Arain Block in Ajmer District (Rajasthan), Panisagar Block in North Tripura District (Tripura), Paravada Block in Visakhapatnam District (A.P.). As on 15.10.2012, each of the 59 Gram Panchayats in these three Pilot Project Blocks have been provided with broadband connectivity of 100 Mbps bandwith.